

**National Company Law Appellate Tribunal, New Delhi**

**Company Appeal (AT) No. 234 of 2020**

**IN THE MATTER OF:**

**Manoj Majumder**

**...Appellant**

**Vs.**

**Registrar of Companies, West Bengal & Anr.**

**...Respondents**

**Present:**

**For Appellant:**

**Mr. Lzafeer Ahmad BF and Mr. Sujoy Chatterjee,  
Advocates.**

**ORDER**

**(Through Virtual Mode)**

**21.12.2020:** The Office of the Registry is directed to List the matter on  
**15<sup>th</sup> January, 2021.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Dr. Alok Srivastava]  
Member (Technical)**